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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

CP 3/99 in OA 979/97

DATE OF ORDER : 13-4-1999

Between :-

Sk.Ahmed Hussain

.. Petitioner/Applicant
And

1. Sri Ramanujam,
Chief General Manager,
Telecommunications, AP Circle,
Abids, Hyderabad.
2. Sri Y.Shiw Shankar Reddy,
Telecom istrict Manager,
Cuddapah.
3. The Officer-in-charge,
Telegraph Office, Rajampeta.

(Respondent No.3 in the OA is not
necessary party to this CP)

.. Respondents/Respondents 1&2

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Counsel for the Applicant : Shri V.Venkateswara Rao

Counsel for the Respondents : Shri V.Vinod Kumar, Addl.CGSC

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CORAM:

THE HON'BLE JUSTICE SHRI D.H.NASIR : VICE-CHAIRMAN

THE HON'BLE SHRI H.RAJENDRA PRASAD : MEMBER (A)

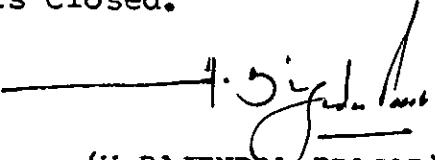
(Order per Hon'ble Shri Justice D.H.Nasir, Vice-Chairman).

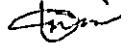
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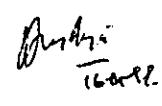
(Order per Hon'ble Justice Shri D.H.Nasir, Vice-Chairman).

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Heard. We do not find any wilful dis-obedience by the Official Respondents of the order passed by this Tribunal in OA 979/97. It has also been brought to the notice of this Bench by the learned counsel for the applicant that the Respondents have filed Writ Petition in the High Court of Andhra Pradesh and obtained stay orders against the order passed by this Tribunal in OA 979/97. Keeping in view this situation in mind, we believe that the applicant does not succeed in establishing the contempt of court. Hence the C.P. is closed.


(H. RAJENDRA PRASAD)
Member (A)


(D.H. NASIR)
Vice-Chairman


Dated: 13th April, 1999.
Dictated in Open Court.

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